

CHAPTER 14

Vegetable plaiting materials; vegetable products not elsewhere specified or included

NOTES :

1. This Chapter does not cover the following products which are to be classified in Section XI : vegetable materials or fibres of vegetable materials of a kind used primarily in the manufacture of textiles, however prepared, or other vegetable materials which have undergone treatment so as to render them suitable for use only as textile materials.

2. Heading 1401 applies, *inter alia*, to bamboos (whether or not split, sawn lengthwise, cut to length, rounded at the ends, bleached, rendered non-inflammable, polished or dyed), split osier, reeds and the like, to rattan cores and to drawn or split rattans. The heading does not apply to chipwood (heading 4404).

3. Heading 1404 does not apply to wood wool (heading 4405) and prepared knots or tufts for broom or brush making (heading 9603).

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard Areas	Preferential
(1)	(2)	(3)	(4)	(5)
1401	VEGETABLE MATERIALS OF A KIND USED PRIMARILY FOR PLAITING (FOR EXAMPLE, BAMBOOS, RATTANS, REEDS, RUSHES, OSIER, RAFFIA, CLEANED, BLEACHED OR DYED CEREAL STRAW, AND LIME BARK)			
1401 10 00	- Bamboos	kg.	*25%	-
1401 20 00	- Rattans	kg.	30%	-
1401 90	- <i>Other</i> :			
1401 90 10	--- Canes	kg.	30%	-
1401 90 90	--- Other	kg.	30%	-
1402 00 00	OMITTED			
1403	OMITTED			
1404	VEGETABLE PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED			
1404 20 00	- Cotton linters	kg.	30%	-
1404 90	- <i>Other</i> :			
1404 90 10	--- Bidi wrapper leaves (tendu)	kg.	30%	-
	--- <i>Soap-nuts</i> :			
1404 90 21	---- Powder	kg.	30%	-
1404 90 29	---- Other	kg.	30%	-

(1)	(2)	(3)	(4)	(5)
1404 90 30	--- Hard seeds, pips, hulls and nuts, of a kind used primarily for carving	kg.	30%	-
1404 90 40	--- Betel leaves	kg.	30%	-
1404 90 50	--- Indian katha	kg.	30%	-
1404 90 60	--- Coconut shell, unworked	kg.	30%	-
1404 90 70	--- Rudraksha seeds	kg.	30%	-
1404 90 90	--- Other	kg.	30%	-

